

25.03.2010

**OA No. 117/2007 with MA 71/2009**

Mr. R.P. Sharma, Counsel for applicant.  
Mr. V.S. Gurjar, Counsel for respondents.

Learned counsel for the applicant has brought to our notice the office order dated 20.03.2010 vide which the applicant has been granted promotion 08.05.2000. This order is taken on record. Learned counsel for the applicant submits that in view of this subsequent development, he does not want to press this OA and wants to withdraw the same.

In view of what has been stated above, the OA is disposed of as withdrawn.

*BLK*  
**(B.L. KHATRI)**  
**MEMBER (A)**

*MLC*  
**(M.L. CHAUHAN)**  
**MEMBER (J)**

AHQ

16/11/12  
16/11/12  
Section Officer (Judicial)  
Central Administrative Tribunal  
Jaipur Bench, JAIPUR